

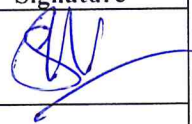
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.178/252/HDB/2018
NAME OF THE COMPANY	Hillfort Palace Pvt Ltd
NAME OF THE PETITIONER(S)	Hillfort Palace Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E-Satish Kumar	Advocate	satish_engal@gmail.com	
		9849644650	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			

**ORDER**

Heard Mr.E.Satish Kumar, Learned Counsel for the Petitioner.  
 RoC is directed to submit the Report. Post the case on 12.04.2018.

  
**Member (Tech)**

  
**Member (Judl)**